

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

IA No. 67/2024
and
CP (IB) No. 134/Chd/Hry/2022

IN THE MATTER OF:

Royal Overseas Exports

...Petitioner

Vs.

J & F Transformer Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, Rule 11 of NCLT 2016.

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 28.08.2024.

Sd/-

Court Officer

Preeti
16.07.2024